

ITEM NO.801
(Mentioning)

COURT NO.9

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 6821/2023

(Arising out of impugned judgment and order dated 25-01-2023 in WA No. 9739/2018 passed by the High Court of Judicature at Allahabad)

ABHAY KUMAR SINGH & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(I.R. and IA No.68787/2023-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.68788/2023-EXEMPTION FROM FILING O.T.)

Date : 04-08-2023 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Kartikeya Bhargava, AOR

For Respondent(s) Ms. Manisha T. Karia, AOR

UPON mentioning the Court made the following

O R D E R

Not to be deleted from the notified date.

(NITIN TALREJA)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR